

ITEM NO.301

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1383/2010

(From the judgement and order dated 25/08/2008 in CRLMC
No.1833/2007 of The HIGH COURT OF DELHI AT N. DELHI)

STATE OF N.C.T.OF DELHI

Petitioner(s)

VERSUS

AJAY KUMAR TYAGI

Respondent(s)

(With office report)
[for further arguments]

Date: 16/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. J.S. Attry, Sr. Adv.
Ms. Anjani Aiyagari, Adv.
Ms. Gargi Khanna, Adv. for
Mr. B.V. Balram Das, Adv.

For Respondent(s) Mr. Chetan Sharma, Sr. Adv.
Mr. Bake Bihari Sharma, Adv.for
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard arguments of Mr. J.S. Attry, learned senior counsel
for the petitioner and Mr. Chetan Sharma, learned senior counsel
for the respondent. Judgment reserved.

| (Pardeep Kumar)
| Court Master

| | (Renu Diwan)
| | Court Master

|

|